

**BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA**

O. A. No 152 of 2023 (EZ)  
(Earlier O. A. No. 153/2023/PB)

Pritam Kumar

..Applicant(s)

Versus

Jharkhand State Pollution Control  
Board & Ors.

..... Respondent(s)

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Filed by: -

Surendra Kumar  
Advocate  
Jharkhand State Pollution Control Board



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 152 of 2023 (EZ)  
(Earlier O. A. No. 153/2023/PB)

Pritam Kumar ..... Applicant(s)

Versus

State of Jharkhand & Ors. .... Respondent(s)

Affidavit on behalf of Jharkhand State  
Pollution Control Board in compliance of the  
order dated 03/05/2024.

I, ASHUTOSH, son of Shri D.K.Tiwary, presently posted  
as Environmental Engineer, Jharkhand State Pollution  
Control Board having its office at T. A. Division  
Building, H.E.C, Dhurwa, Ranchi and am duly authorized  
and hereby solemnly state and affirm as follows: -

1. That at present, I am working and posted as  
Environmental Engineer, Jharkhand State



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Pollution Control Board having its office at T. A. Division Building, H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.

2. That, I have gone through the order dated 03/05/2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, the instant O.A. was taken up by the Principal Bench of Hon'ble NGT on the basis of the letter petition received by the Hon'ble Tribunal from the Applicant Shri Pritam Kumar, wherein it was alleged that a large number of stone crushers have been established within the prohibited area of the flood plain zone of river causing damage to environment by contaminating and affecting the smooth flow of river water in village Panchayat of Chikor, Sudi, Ladi and



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Paali. It has further been alleged that the crushers are also causing noise pollution effecting health of the villagers of nearby area.

5. That in view of seriousness of the issue raised in the application, the Principal Bench of Hon'ble Tribunal, New Delhi vide Order dated 24/05/2023, was pleased to constitute a joint Committee comprising of District Magistrate, Ramgarh, Jharkhand State Pollution Control Board and the Regional Officer, MoEF & CC, Ranchi. The said Committee was directed to undertake visits to the site, collect relevant information(s) and take appropriate remedial and preventive action in accordance with law if the complaint is found to be correct. The final action report was directed to be submitted before the Hon'ble Eastern Zone Bench, Kolkata.

6. That, accordingly, the three Member Joint Committee comprising of:

(i) Ms Madhvi Mishra, Deputy Commissioner, Ramgarh

(ii) Mr. Rajiv Ranjan, Scientist "E" from Regional Office, MoEF & CC, Ranchi.



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(iii) Mr. Ashok Kumar Yadav, Regional Officer,  
Hazaribagh,

visited the sites in question on 19.07.2023 and the Inspection Report was submitted to the Board by the Regional Officer, Hazaribagh of JSCPCB vide Ref. No. 1004 dated 09/09/2023 which has already been brought on board before this Hon'ble Tribunal on earlier occasion.

7. That, it is humbly stated and submitted that the Hon'ble Tribunal, during the hearing of the instant case on May 03, 2024 was pleased to find that in the Inspection Report the distance of each of the crushers from the water body is not commensurate with that of the earlier Report filed by the Jharkhand State Pollution Control Board and accordingly directed the joint Committee to visit the stone crushers and submit a fresh Inspection Report duly signed by all the Members. The Jharkhand State Pollution Control Board was directed to file the said Committee Report on affidavit.

8. That it is humbly stated and submitted that the Joint Committee comprising of following Members:



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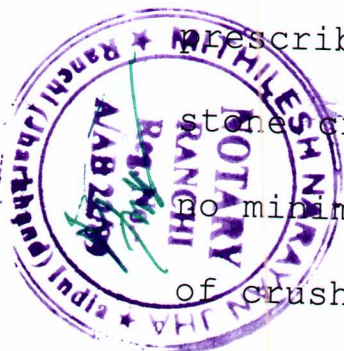
(i) Mr. Rajiv Ranjan, Scientist "E" from Regional Office, MoEF & CC, Ranchi.

(ii) Mr. Jitendra Prasad Singh, Regional Officer, Hazaribagh, JSPCB

(iii) Shri Nishant Abhishek, District Mining Officer, Ramgarh as representative of Deputy Commissioner, Ramgarh

revisited the stone crusher sites on 27/06/2024, carried out the inspection afresh and the Inspection report was submitted by Regional Officer, Hazaribagh to the Board vide letter no. 1123 dated 12/07/2024. The Committee Members visited nearby nallah and recorded Geo-coordinates of places adjacent to nallah as well as geo-coordinates of places inside the crusher unit and superimposed them on google map to determine shortest aerial distance.

As per the revised guidelines contained in JSPCB notification Ref. No. B-1966 dated 18/10/2017, prescribed sitting criteria for minimum distance of stone crushers from Rivers should be **200 M.** However, no minimum distance criteria has been kept for sitting of crushers near seasonal nallahs/seasonal streams.

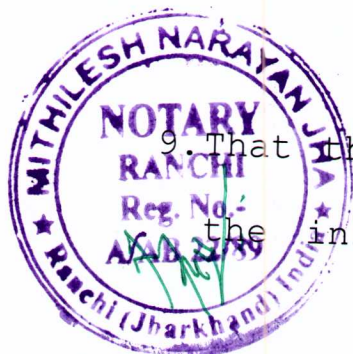




The observations of the Joint Committee in the Report can be summarized as follows:-

Sl No	Name of Stone Crusher Unit	Status	Shortest Aerial distance from edge of stream to boundary of Crusher Unit	Shortest Aerial distance from Battery point to the edge of stream/ nallah
1.	Dhanranjan Singh Stone Crusher, Chikor	Operative	30 Meters	47 Meters
2.	NeelamDevi Stone crusher	Closed	80 Meters	85 Meters
3.	Pradip Mahto Stone crusher	Closed	50 Meters	60 Meters
4.	Jai Mata Stone crusher	Operative	60 Meters	78 Meters
5.	Hanumantlal Stone crusher	Operative	114 Mts	146 Meters
6.	TuntunSingh Stone crusher	Closed	80 Meters	85 Meters
7.	Maa Chinnamastika Stone crusher	Operative	7.1 Mts.	38 Meters

Photocopy of the Committee Report submitted by Regional Officer, JSPCB Hazaribagh vide letter 1123 dated 12/07/2024 & Photographs are annexed and marked as **Annexure - 'A'**



9. That the Hon'ble Tribunal may be pleased to accept the instant afresh report of the Joint Committee

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submitted in pursuance to the order of this Hon'ble Tribunal dated 03/05/2024.

10. That, this Affidavit is filed bonafide and in the interest of justice.

11. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

*Ashutosh*

DEPONENT

**VERIFICATION:**

Verified at Ranchi on this the day of 23 OCT 2024 October, 2024 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

*Ashutosh*

DEPONENT

*M. K. ...*  
*23/10/2024*  
**NOTARY PUBLIC**  
**RANCHI**

**Notary Public**  
**Notaries Act 1956**  
**Notaries Act 1956 by Govt. of Jharkhand, Ranchi (India)**

**MITHALESH NARAYAN JHA**  
**NOTARY**  
**RANCHI**  
Reg. No. -  
**A/AB 22/89**  
Ranchi (Jharkhand) India

*23 OCT 2024*  
Date  
*381*



## झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

Ref.....1123.....

Date..12.07.2024

From,

**J.P. Singh,**  
Regional Officer, Hazaribag,

To,

**Kumar Manibhushan,**  
Environmental Engineer.  
Jharkhand State Pollution Control Board,  
Ranchi.

Sub:- Compliance of the directions issued by the Hon'ble NGT, EZB, Kolkata in its order dated 03.05.2024 in O.A. No. 152/2023/EZ in the matter of Pritam Kumar Versus State of Jharkhand Regarding.

Sir,

Please find enclosed herewith the inspection report of crushers at Pali, Chikor and Sudi in Ramgarh district. The committee was constituted as per the direction of Hon'ble NGT EZB, Kolkata in O.A. No. 152 of 2023 order dated 03.05.2024 and the inspection was carried out on dated 27.06.2024 by committee members.

This is for information and necessary action.

Encl:- As above.

Yours faithfully

*J.P. Singh*  
12.07.2024  
(J.P. Singh)  
Regional Officer



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**INSPECTION REPORT OF CRUSHERS IN PALI, CHIKOR AND SUDI IN RAMGARH  
DISTRICT, JHARKHAND**

As per the direction of Hon'ble NGT, Principal Bench, New Delhi in OA no. 153 of 2023 order dated 24.05.2023 (Pritam Kumar vs. State of Jharkhand) a committee was constituted from the below mentioned organizations:

- District Magistrate, Ramgarh.
- Ministry of Environment, Forest and Climate Change (MoEFCC), Regional office, Ranchi
- Jharkhand State Pollution Control Board.

It was alleged in the complaint that "there is a local river in the area of village Panchayat of Chikor and Pali, in particular villages Sudi, Chikor, Ladi and Paali, wherein, within the prohibited area of the flood plain zone of river, a large number of stone crushers have been established causing damage to environment by contaminating river water and also effecting smooth flow of the river. The crushers are also causing noise pollution effecting health of the villagers of the nearby area".

Accordingly, a three members' committee had been constituted -

- Ms. Madhvi Mishra, Deputy Commissioner, Ramgarh
- Mr. Rajeev Ranjan, Scientist 'E' from MoEFCC, Govt of India, Regional office, Ranchi
- Mr. Ashok Kumar Yadav, Regional Officer, Hazaribagh, JSPCB

Above mentioned committee proceeded for Pali and other panchayats mentioned in the complaint on 19.07.2023 and inspected the crushers mentioned in the complaint. Based on the inspections reports had been prepared. Two reports were submitted to Honorable NGT in this case.

Honorable NGT (Eastern Zone bench, Kolkata) in its order dated 03.05.2024 in OA no. 152/2023/EZ instructed the above committee to visit the stone crushers and submit a fresh inspection report ensuring that the committee report is duly signed by them.

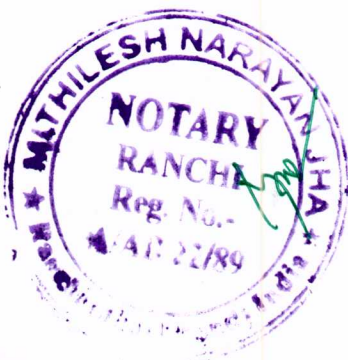
The then Deputy Commissioner, Ms Madhvi Mishra was transferred from Ramgarh and new Deputy Commissioner, Shri Chandan Kumar joined Ramgarh on 27.07.2023.

Due to some urgent work on 27.06.2024 Deputy Commissioner, Shri Chandan Kumar could not come for site inspection and he authorized Shri Nishant Abhishek, District Mining Officer, Ramgarh to attend the site inspection with the committee members.

Accordingly, a three members committee with following members proceeded for site inspections of the crusher units on 27.06.2024.

- Shri Rajeev Ranjan, Scientist 'E' from Ministry of Environment, Forest and Climate Change, Regional office, Ranchi
- Shri Jitendra Prasad Singh, Regional Officer, Hazaribagh, JSPCB

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- Shri Nishant Abhishek, District Mining Officer, Ramgarh on behalf of Deputy Commissioner, Ramgarh  
Mining Inspector, Shri Rahul Kumar, Shri Nirala Baskey, Assistant Environmental Engineer, SPCB, Shri Chandan Kumar Yadav, Assistant Scientific Officer, JSPCB also accompanied the committee members.

The list of the crushers inspected by the committee members on 27.06.2024 are as follows-

Sl	Name and address of crusher	Location	Status	Remarks
1.	Dhanranjan Singh Stone Crusher, Chikor	Khata No-26, Plot no.-286 Area- 0.98 acre	Operative	Processing done upto May, 2024. As per DMO.
2.	Nilam Devi Stone Crusher	Khata No-71, Plot no.-104 Area- 2.00 acre	Closed	
3.	Pradip Mahto Stone Crusher	Khata No-71, Plot no.-55 Area- 1.00 acre	Closed	
4.	Jai Mata Di Stone Crusher	Khata No-89, Plot no.-168,174 Area- 1.24 acre	Operative	Processing done upto Dec., 2022. As per DMO.
5.	Hanumantlal Stone Crusher	Khata No-134, Plot no.-158 Area- 1.00 acre	Operative	Processing done upto Sept., 2023. As per DMO.
6.	Tuntun singh Stone Crusher	Khata No-134, Plot no.-158 Area- 1.00 acre	Closed	
7.	Maa Chhinmastike Stone Crusher Pali	Khata No-96,51,115, Plot no -164,167,163,165,Area- 2.00 acre	Operative	Processing done upto May, 2024. As per DMO.

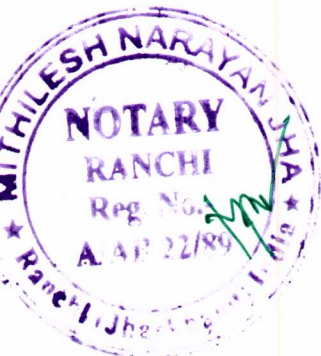
**Major observations of the committee members during site inspection on 27.06.2024: -**

The committee member has the following observations about the crushers inspected -

**Crusher 1: Dhanranjan Singh stone crusher ( see photos 1 to 10)**

- 1) Pucca boundary wall was observed around the crusher unit (see photos 1,3,4,10).
- 2) New plantations had been done inside the unit premises adjacent to boundary though the plants were small now (see photos 1,3,10). It was instructed to ensure survival of new plantations.
- 3) After instructions of the committee members crusher was operated. Water spraying arrangements on conveyor belts, material transfer points were observed to be functional (see photos 3,7,8,9). Water spraying arrangement was functional over hopper in the unit also (see photo 2).
- 4) Two siltation ponds were observed inside the unit premises (see photos 3,4). Crusher operators explained that those siltation ponds also acted as rainwater harvesting recharge structures.
- 5) A Board with name, address of operator was installed at the entrance of unit (see photo 10).
- 6) Nearby nallah was visited by committee members (see photos 5,6). Geocoordinates of places adjacent to nallah was recorded and also geo-coordinates of places inside the crusher unit was recorded. Geo-coordinates recorded were superimposed on google map and shortest aerial distance determined accordingly (see photo 60).

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- 7) Shortest aerial distance from the edge of nallah/stream was approx. 30m from boundary of the crusher unit. Shortest aerial distance from battery point (main crusher unit) to edge of nallah (stream) was approx. 47m (see photos 60).
  - 8) Due to presence of boundary wall and siltation ponds stone dust/ silt from crusher would not go towards nallah/stream.
  - 9) **Onsite instructions to the crusher unit operators:** Committee members instructed the crusher operators to ensure the strength of boundary wall so that it does not fall during heavy rains, storms, etc. A water reservoir/tank can be constructed in the unit so that there is no shortage of water for dust suppression measures. Survival of new plantations should be ensured so that green belt barrier is developed at the earliest. It was instructed that rainwater harvesting structures should be made as per the design and procedures mentioned in Central Groundwater Board guidelines or State groundwater board guidelines.

**Crusher 2: Neclam Devi stone crusher (see photos 11 to 13)**

- 1) Crusher was found non-operational / inoperative (see photos 11,12,13).
- 2) Local people said that the crusher was not operating for more than last 2.5 years.
- 3) Geo-coordinates of places in and around the crusher unit was recorded. Geo-coordinates recorded were superimposed on google map and shortest aerial distance determined accordingly (see photo 61).
- 4) Shortest aerial distance from nearest nallah /stream to last silt edge around crusher was approx. 80m (see photo 61). Shortest aerial distance from nearest nallah /stream to main crusher unit was approx. 85m (see photo 61).

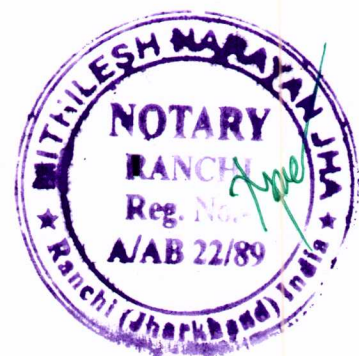
**Crusher 3: Pradip Mahto stone crusher (see photos 14 to 17)**

- 1) Crusher was found non-operational /inoperative (see photos 15,16,17).
- 2) Local people informed that crusher was not operating since last 2.5 years.
- 3) Geo-coordinates of places in and around the crusher unit was recorded. Geo-coordinates recorded were superimposed on google map and shortest aerial distance determined accordingly (see photos 60).
- 4) Shortest aerial distance from nearest nallah/stream to last silt edge /crusher stone edge was 50m (see photo 60). Shortest aerial distance from nearest nallah /stream to main crusher unit /battery point was approx. 60m (see photo 60).

**Crusher 4: Jai Mata Di stone crusher( see photos 20 to 34)**

- 1) Pucca boundary wall was observed around the crusher unit (see photos 21,23,26,27,28,29).
- 2) New plantations had been done inside the unit premises adjacent to boundary though the plants were small now (see photos 21,26). It was instructed to ensure survival of new plantations.
- 3) After instructions of the committee members crusher was operated. Water spraying arrangements on conveyor belts, material transfer points were observed to be functional (see photos 20,22,23). Water spraying arrangement was functional over hopper also in the unit (see photo 34).
- 4) One siltation pond was observed inside the unit premises (see photos 24). Crusher operators explained that siltation pond also acted as rainwater harvesting recharge structures.
- 5) A board with name, address of operator was installed at the entrance of unit (see photo see photo 27,28).
- 6) Geo-coordinates of places adjacent to nallah was recorded( see photos 30,31) and also geo-coordinates of places inside the crusher unit was recorded. Geo-coordinates recorded were

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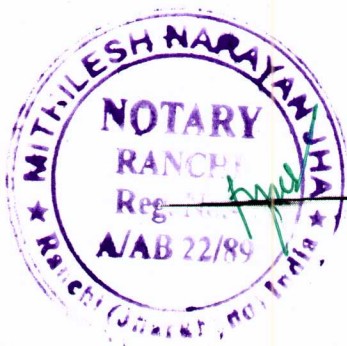


- superimposed on google map and shortest aerial distance determined accordingly (see photo 62).
- 7) Shortest aerial distance from the edge of nallah/stream was approx. 60m from boundary of the crusher unit. Shortest aerial distance from battery point (main crusher unit) to edge of nallah (stream) was approx. 78m (see photo 62).
  - 8) Attempt was made to measure the shortest distance between crusher boundary and nearest nallah/jore ( see photos 31,32) but it could not be done accurately due to presence of dense bushes, shrubs.
  - 9) Crushed Slag was observed to be kept outside and adjacent to the boundary wall of this crusher unit (see photo 29). Crusher operators informed that they have kept the slag for strengthening of boundary wall. However, this slag would flow towards nallah /stream with rainwater. It was instructed to remove the slag from there at the earliest.
  - 10) **Onsite instructions to the crusher unit operator:** Committee members instructed the crusher operators to ensure the strength of boundary wall so that it does not fall during heavy rains, storms, etc. Few more siltation ponds can be constructed inside the premises. A water reservoir/tank can be constructed in the unit so that there is no shortage of water for dust suppression measures. Survival of new plantations should be ensured so that green belt barrier is developed at the earliest. It was instructed to remove the slag around the crusher boundary at the earliest. It was instructed that rainwater harvesting structures should be made as per the design and procedures mentioned in Central Groundwater Board guidelines or State groundwater board guidelines.

**Crusher 5: Hamunant Lal Stone crusher ( see photos 35 to 44)**

1. Pucca wall boundary was observed around the crusher unit (see photos 35,36,37,41,42,43,44).
2. No new plantations had been done inside the unit premises. Some plants,trees were observed inside the premises and near some portions of boundary (see photos 35,36,39,40,43) but they were not satisfactory and did not act as effective barrier. It was instructed to plant new trees /green belt at the boundary in this monsoon( year 2024).
3. After instructions of the committee members crusher was operated. Water spraying arrangements on conveyor belts, material transfer points were observed to be functional (see photos 37,38,40). However crusher operator should improve water spraying arrangements in this unit. Regular repair and maintenance of taps,pipes should be done.
4. Siltation ponds were observed inside the unit premises (see photos 42,44). Crusher operators explained that those siltation ponds also acted as rainwater harvesting recharge structures.
5. A board with name, address of operator was installed at the entrance of unit (see photo see photo 35).
6. Geo-coordinates of places adjacent to nallah was recorded and also geo-coordinates of places inside the crusher unit was recorded. Geo-coordinates recorded were superimposed on google map and shortest aerial distance determined accordingly (see photo 62).
7. Shortest aerial distance from the edge of nallah/stream was approx. 114m from boundary of the crusher unit. Shortest aerial distance from battery point (main crusher unit) to edge of nallah (stream) was approx. 146m (see photo 62).
8. **Onsite instructions to the crusher unit operator:** Committee members instructed the crusher operators to ensure the strength of boundary wall so that it does not fall during heavy rains, storms, etc. A water reservoir/tank can be constructed in the unit so that there is no shortage of water for dust suppression measures. It was instructed to plant new trees /green belt at the boundary in this monsoon( year 2024). It was instructed that rainwater

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harvesting structures should be made as per the design and procedures mentioned in Central Groundwater Board guidelines or State groundwater board guidelines.

**Crusher 6: M/s Tuntun Singh Stone crusher ( see photo 39)**

One inoperative crusher unit was observed inside the boundary premises of M/s Hanumant Lal Stone crusher, (see photo 39). JSPCB officials and other officials informed that this crusher unit is also the part of M/s Hanumant Lal Stone Crusher and Board has issued CTE/CTO for both unit. There is no any crusher unit existing in the name of M/s Tuntun Singh. Officials also informed that the crusher was not operational for approx. one year.

**Crusher 7: Maa Chhinmastike Stone crusher ( see photos 45 to 54)**

1. Pucca boundary wall was observed around the crusher unit for three sides. In one side some rocks, stones were kept (see photos 45,46,47,48,49,50, 51,54,58).
2. New plantations had been done inside the unit premises adjacent to boundary though the plants were small now (see photos 49,51,54). It was instructed to ensure survival of new plantations.
3. On the instructions of the committee members crusher was operated. Water spraying arrangements on conveyor belts, material transfer points were observed to be functional (see photos 46,47,48,52,58). Little dust emissions occurred at on of crushing point sbelow the hopper ( see photo 46,47). It was instructed to make arrangemnts for water spraying at that point prior to start of crushing and also thorough wetting of stones at the hopper.
4. Siltation ponds were observed inside the unit premises (see photos 54,59). Crusher operators explained that those siltation ponds also acted as rainwater harvesting recharge structures.
5. A board with name, address of operator was installed at the entrance of unit ( see photo 45).
6. Geo-coordinates of places adjacent to nallah was recorded and also geo-coordinates of places inside the crusher unit was recorded. Geo-coordinates recorded were superimposed on google map and shortest aerial distance determined accordingly (see photo62).
7. Shortest aerial distance from the edge of nallah/stream was approx. 7.1m from boundary of the crusher unit( see photo 62). Shortest aerial distance from battery point (main crusher unit) to edge of nallah (stream) was approx. 38m (see photo 62).
8. **Onsite instructions to the crusher unit operator:** Committee members instructed the crusher operators to ensure the strength of boundary wall so that it does not fall during heavy rains, storms, etc. A water reservoir/tank can be constructed in the unit so that there is no shortage of water for dust suppression measures. Survival of new plantations should be ensured so that green belt barrier is developed at the earliest. Improvement in water spraying at the hopper unit should be done for thorough wetting of stone prior to crushing. It was instructed that rainwater harvesting structures should be made as per the design and procedures mentioned in Central Groundwater Board guidelines or State groundwater board guidelines.

- Water flow in the jore/nallah was observed at different locations (see photos 18,19).

**Anomaly in the distance between the jore/nallah/stream between the reports:**

During last inspection dated 19.07.2023 there was no boundary wall around the crushers and nallah/stream and there was silt /crushed stone spread around the crusher units. Therefore, the shortest aerial distance was taken from last silt/crushed stone position adjacent to crusher units and edge of nallah. However, during this inspection dated 27.06.2024 boundary wall has been

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constructed around all operational crusher units inspected and therefore shortest aerial distance has been taken from boundary to edge of nallah. One more shortest aerial distance has been taken from main crushing unit (battery point) to edge of nallah/stream. The distance measurement has been done on the basis of geocoordinates taken during site inspection and superimposition of latitude, longitude on google map. Date of google map taken is of 25.04.2024 as this was latest available. The distances determination has been shown in photos and longitude of sites inspected.

Note: River mentioned in the complaint of Shri Pritam Kumar is known as Dhordhora river.

**Important guidelines for siting of crushers near the rivers, nallahs:**

As per the JSPCB notification B-15, Ref no. B-1966 dated 18.10.2017 a revised CTE guidelines for siting of industries has been issued. As per the above notification minimum distance of stone crushers from rivers should be 200 meters.

Rivers in Jharkhand as per the State Pollution Control Board are:  
River Damodar, Swarn Rekha, Ajay, Sanjay, North Koel, South Koel, Kharkai, Barakar, Bokaro, Bhairvi or any other river of importance

Water bodies:  
Topchanchi Dam, Shiv Ganga, Dimna Lakhe, Patraru Dam or any other water body of importance As per JSPC Board Notification No. 22 dated 22.03.2005(Copy enclosed Annexure-1)

However no minimum distance criteria has been kept for siting of crushers near the seasonal nallahs/seasonal streams, jore, etc.

**Conclusion and recommendations of the committee:**

Overall there was improvement in the compliance of CTO conditions like

- Construction of siltation ponds,
  - Construction of pucca boundary wall,
  - New plantations in the operational units( except one as mentioned above),
  - Installation and operations of water sprinkling facilities,
- that was instructed after last inspection of the committee members on 19.07.2023.

However, more improvements are needed for complete compliance of CTO conditions and necessary instructions were given for that as mentioned in the last paragraph of each crusher unit. Pucca road should be constructed inside the premises of all the operational crushers as per CTO condition.

There was some stone dust/silt near the closed/ non-operational crusher units viz. M/s Neelam Devi stone crusher and M/s Pradip Mahto stone crusher. There are chances of this stone dust to flow into the river slowly along with rainwater. It was recommended that some arrangements/steps may be taken up so that the stone dust from the above non-operational/closed crusher units does not flow into river.

All crusher owners were strictly instructed to maintain the wholesome ness of the water in the nearby waterbody/nallah/stream which is in question. During the inspection, the complainant Shri Pritam Kumar was not present. On enquiry with the local people, it was told to the committee that no person having name Pritam Kumar resides there.

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Signature of committee members and other Government officials

*Nishant*  
11.7.2024  
(Nishant Abhishek)  
District Mining Officer, Ramgarh.

*Rajeev*  
11.07.24  
(Rajeev Ranjan)  
Scientist 'E'  
Regional office, Ranchi, MOEFCC

*Jitendra Prasad Singh*  
11.07.2024  
(Jitendra Prasad Singh)  
Regional Officer, JSPCB,  
Hazaribagh

*Chandan Kumar*  
11/07/24  
(Chandan Kumar)  
Deputy Commissioner  
Ramgarh, Jharkhand



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Scanned with CamScanner



**Photos of crushers, nallah/stream taken during site inspection on 27.06.2024 and google image photos superimposition**

**Crusher 1: Dhanranjan Singh stone crusher ( see photos 1 to 10)**

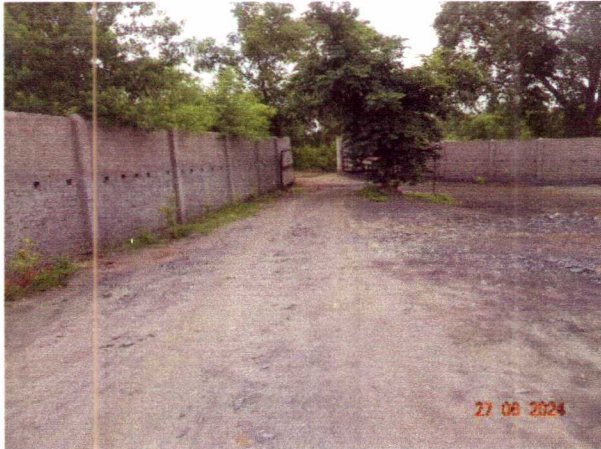


Photo 1: Photo of pucca boundary wall around the crusher unit. New plantations can be seen.



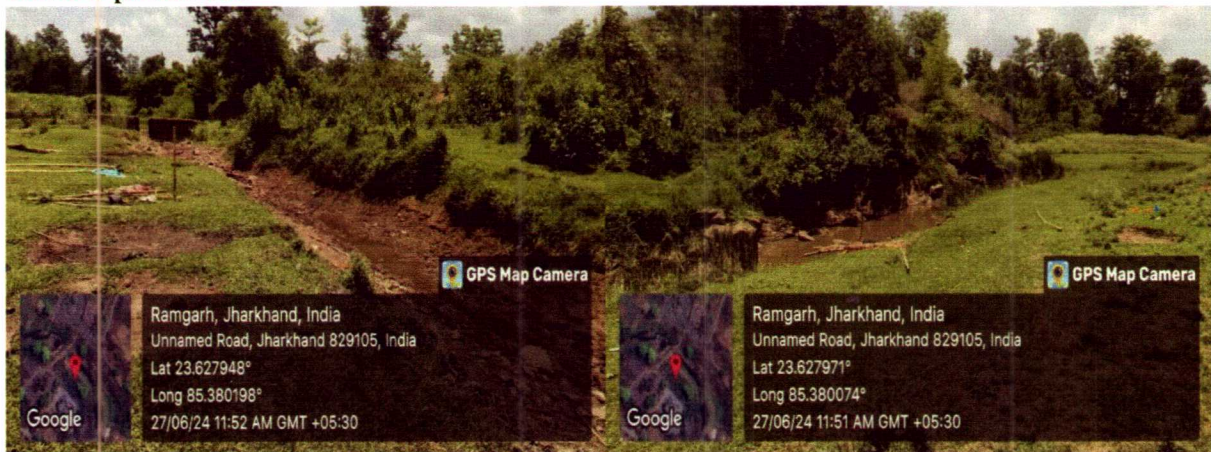
Photo 2: Photo of water spraying arrangement over hopper area.



Photo 3: Photo of boundary wall, siltation pond and new plantations.



Photo 4: Photo of another siltation pond



Photos 5& 6: Photos of jore /nallah near the crushing unit where Geocoordinates were taken





Photos 7 & 8: Photo of water spraying arrangements over conveyor belt and transfer points.

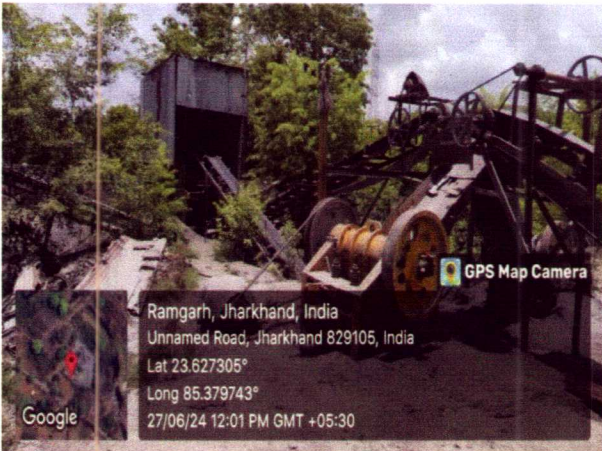


Photo 9: Photo of operational crusher with water spraying arrangements.



Photo 10: Photo of board with name and address of owner at the main entrance





**Crusher 2:Neelam Devi stone crusher (see photos 11to 13)**



Photo 11: Photo of stone dust around the inoperative crusher.

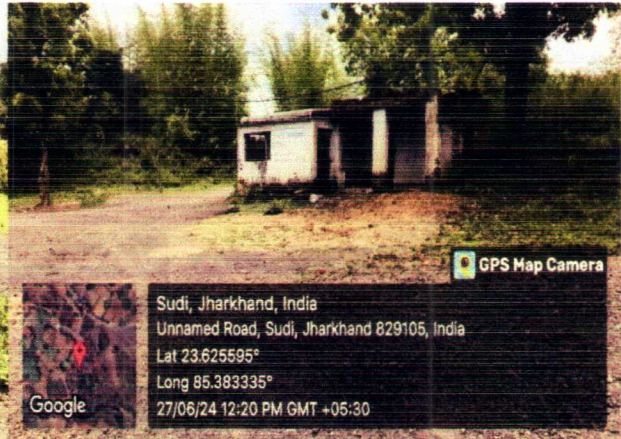
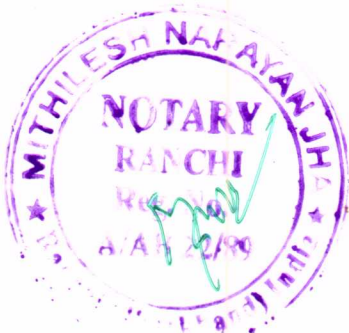


Photo 12: Photo of name and address of owner over a wall



Photo 13: Photo of inoperative crusher unit.





**Crusher 4: Jai Mata Di stone crusher( see photos 20 to 34).**

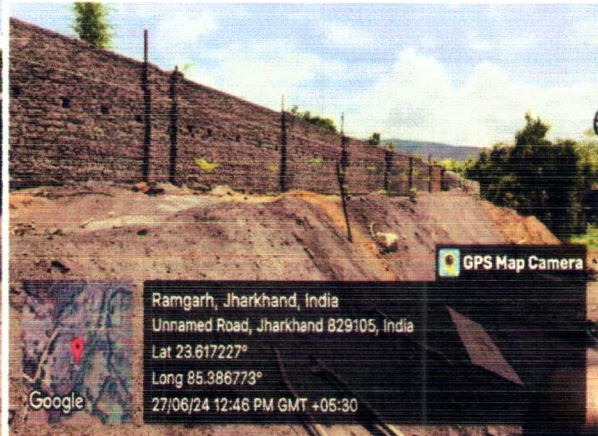


Photo 20: Photo of water spraying arrangement at transfer points, end of conveyor

Photo 21: Photo of pucca wall and new plantations

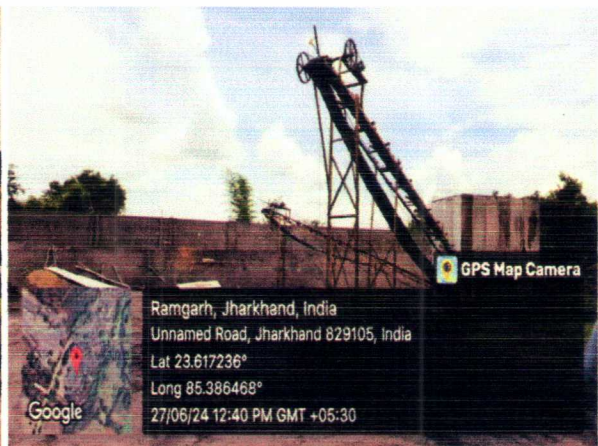
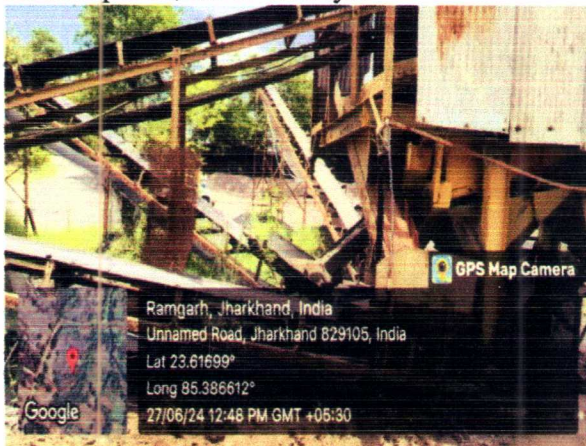


Photo 22: Photo of water spraying arrangement at Transfer point and conveyors.

Photo 23: Photo of water spraying arrangement.



Photo 24: Photo of siltation pond in the unit

Photo 25: Photo of kutchi/non metal road in the unit





Photo26: Photo of plantations /green belt in the unit.

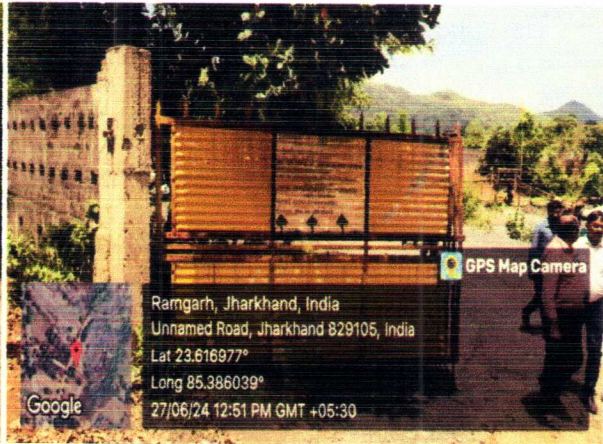


Photo27: Photo of name and address of owner on the metal gate at the entrance

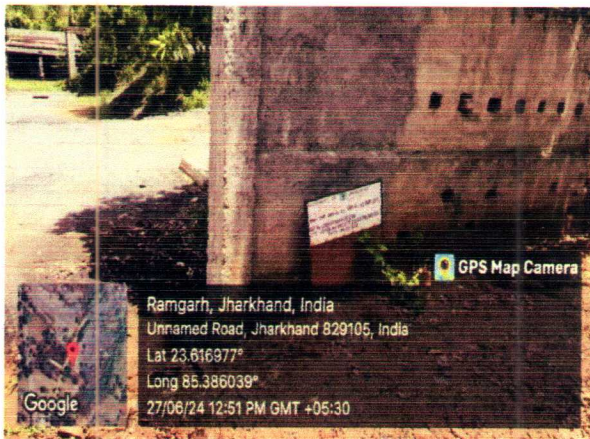


Photo28: Photo of small board at the main the entrance with name and address of owner.



Photo 29: Photo of fine slag kept just outside boundary wall.



Photo30: Photo of nallah/stream near to the crusher unit.

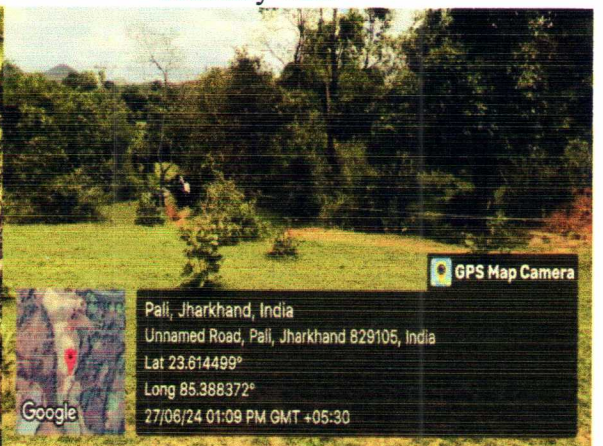


Photo 31: Photo of measurement by tape between nallah and project.



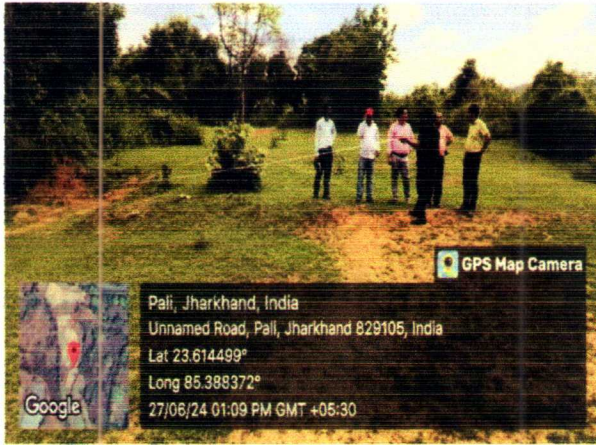


Photo 32: Photo of measurement by tape by the committee members and other officials.



Photo 33: Photo of kutch road inside the unit Stone dust can also be seen.

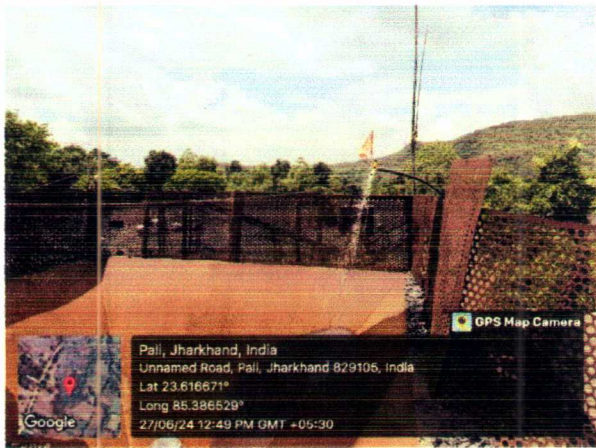


Photo 34: Photo of water spraying arrangements over hopper.



**Crusher 5: Hamunant Lal Stone crusher ( see photos 35 to 44)**



Photo 35: Photo of metal board at main entrance of unit with name and address of owner.

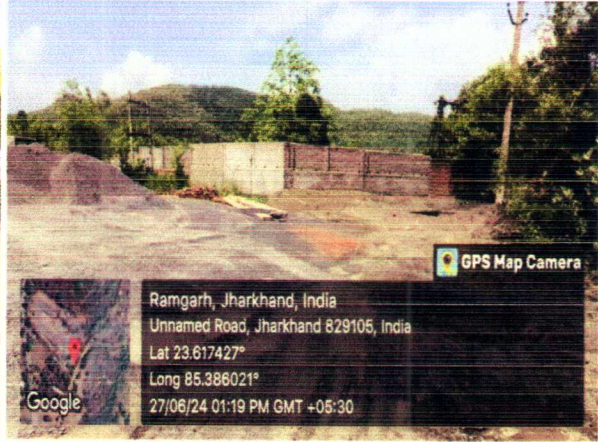
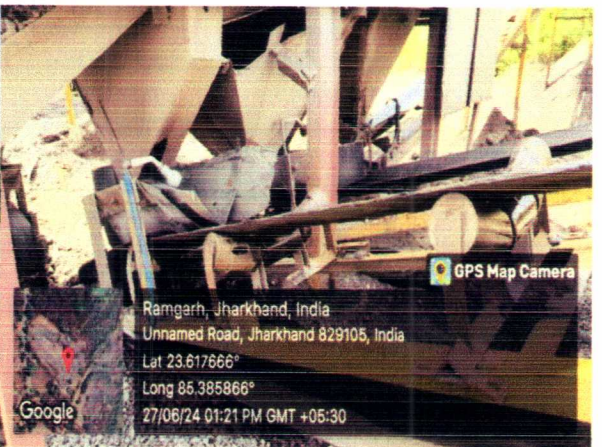


Photo 36: Photo of pucca boundary wall around the crusher unit



Photos 37& 38: Photo of water spraying arrangements over conveyor belt, transfer point area.



Photo 39: Photo of inoperative crusher inside the boundary.



Photo 40: Photo of water spraying arrangements in the crusher.



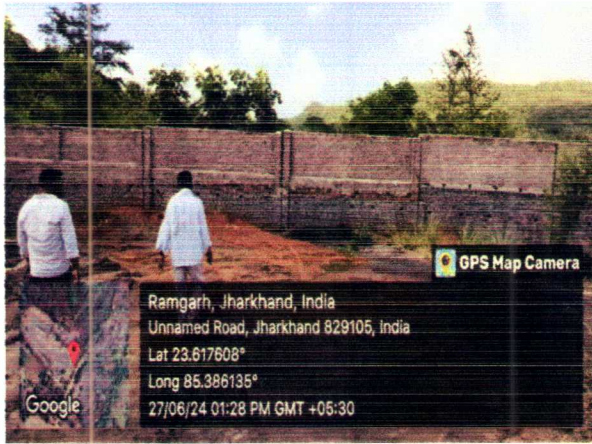


Photo 41: Photo of pucca boundary wall around the unit



Photo 42: Photo of siltation ponds in the unit premises

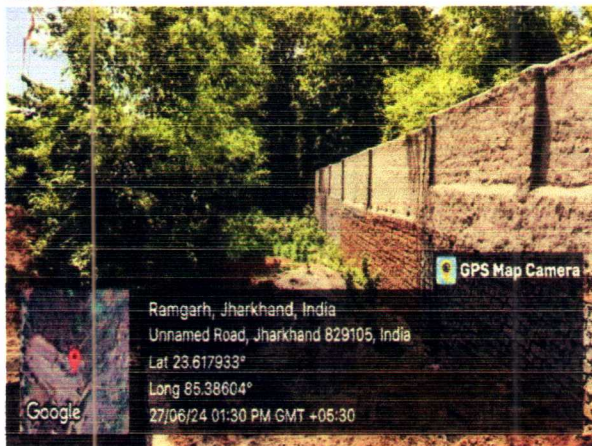


Photo 43: Photo of pucca boundary wall around the unit.



Photo 44: Photo of other siltation pond inside the unit premises.



**Crusher 7: Maa Chhinmastike Stone crusher ( see photo 45 to 59)**

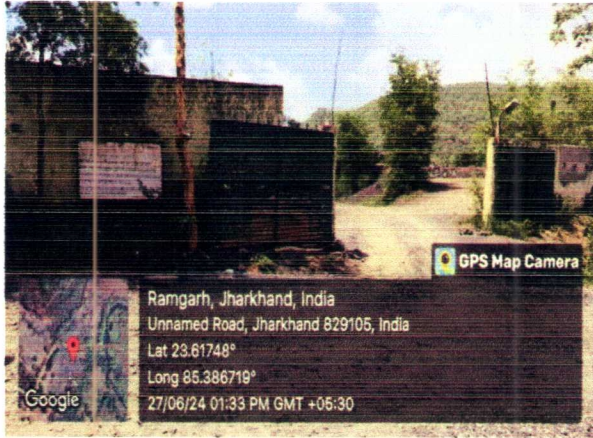


Photo 45: Photo of metal board at main entrance of unit with name and address of owner



Photo 46: Photo of water spraying arrangements

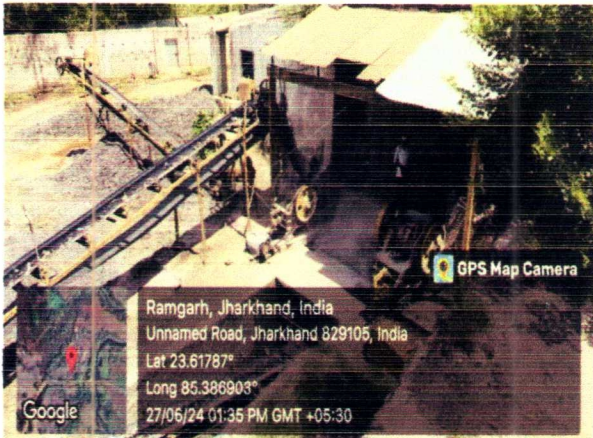


Photo 47: Photo of water spraying arrangements. Some dust emissions below the hopper was seen



Photo 48: Photo of water sprinkling arrangement over conveyor belt transfer point.

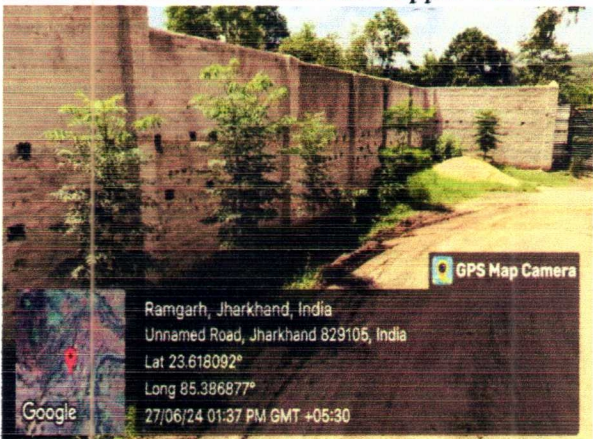


Photo 49: Photo of plantations inside the project boundary.

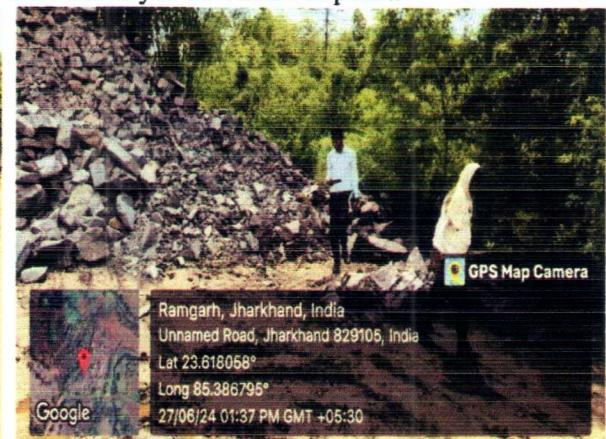


Photo 50: Photo of stones/rocks kept in the unit in one side



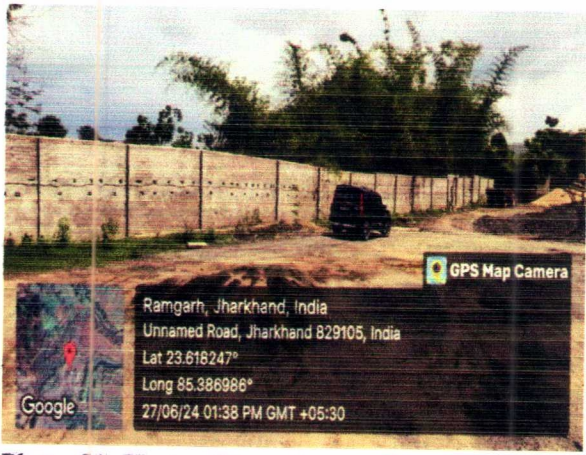


Photo 51: Photo of boundary wall and new plantations.

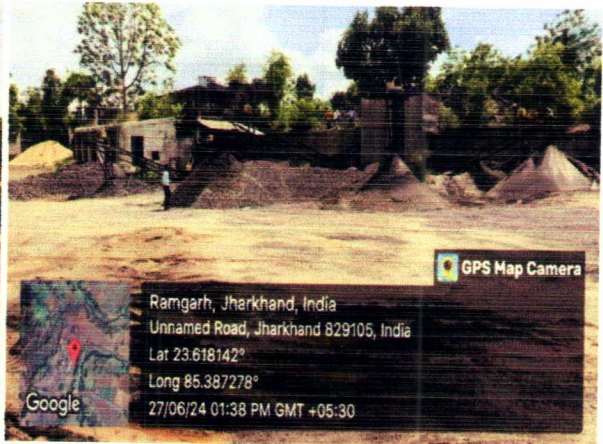


Photo52: Photo of water spraying arrangements

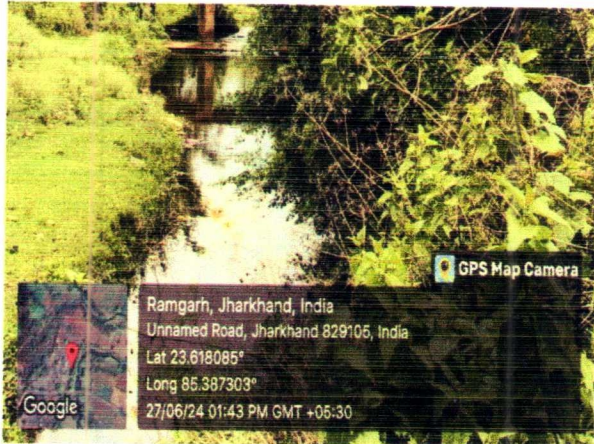


Photo53: Photo of nallah/stream adjacent to and near to one of the boundary of the unit.



Photo54: Photo of boundary wall and siltation pond  
New plantations can also be seen.

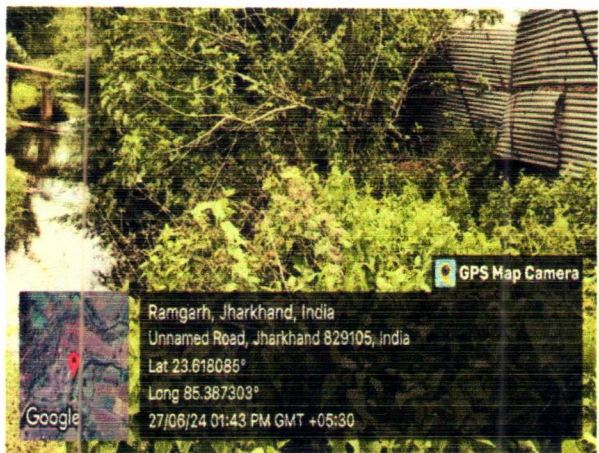


Photo55:Photo of nallah flowing near to the unit.  
Pucca boundary wall has been made facing nallah

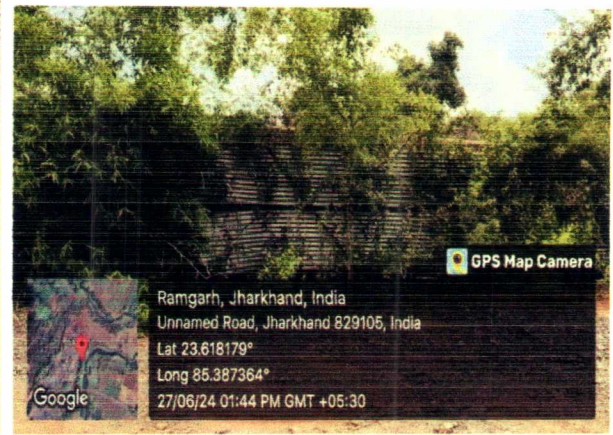


Photo56:Photo of boundary wall and green belt





Photo 57: Photo of metal sheets with pucca boundary wall.

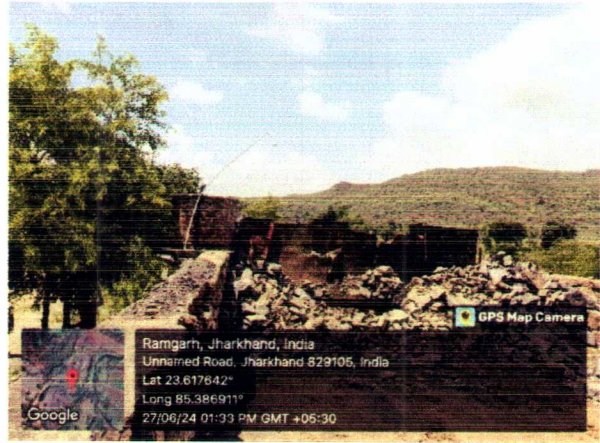


Photo 58: Photo of water sprinkling arrangement over hopper area.

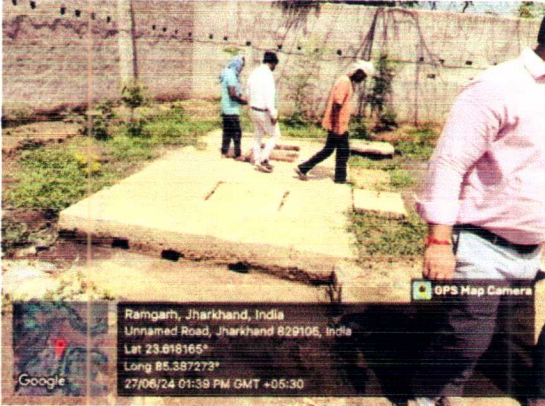


Photo 59: Photo of covered siltation ponds cum water recharge structures.

**Photos of superimposition of Geocoordinates of crushers and nallah/stream on Google earth image and shortest aerial distance determination**



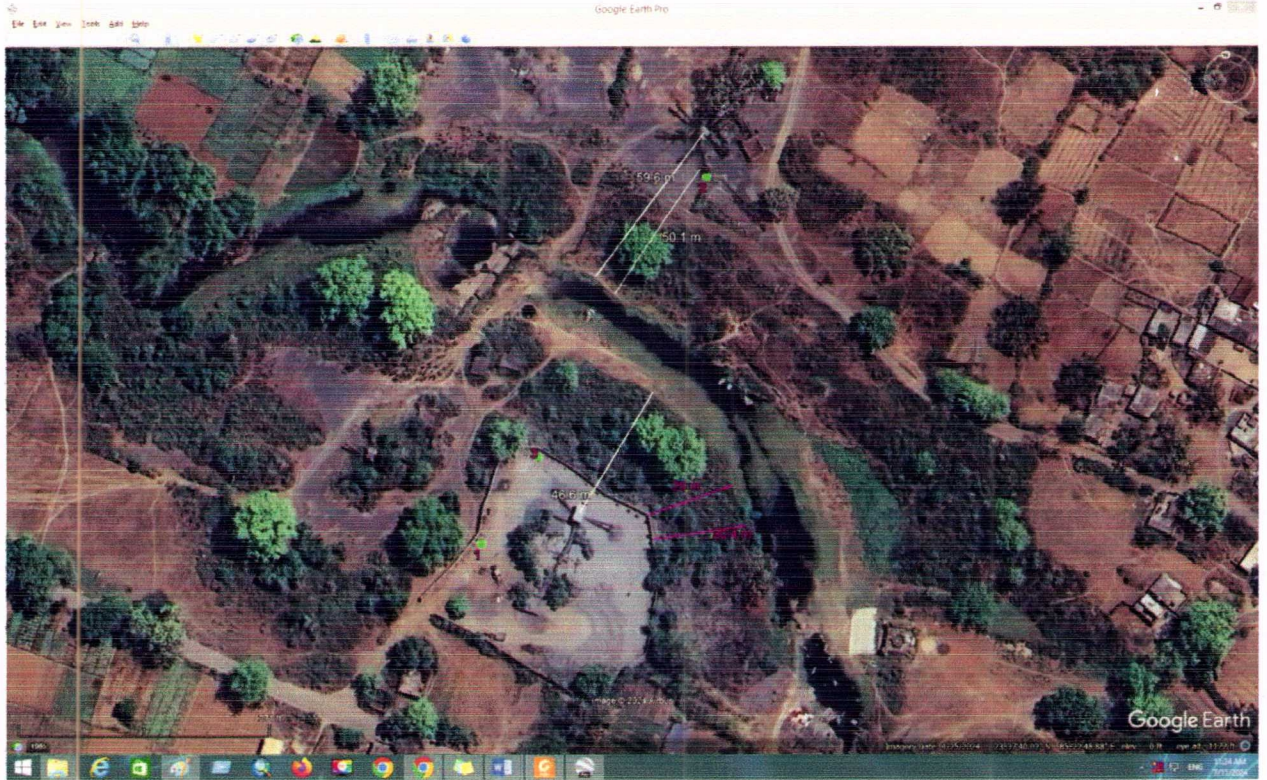


Photo 60: Photo of geocoordinates of crushers inspected superimposed on Google map. Approximate shortest aerial distances of crushers boundaries and main unit from the nearest nallah/jore can be seen.

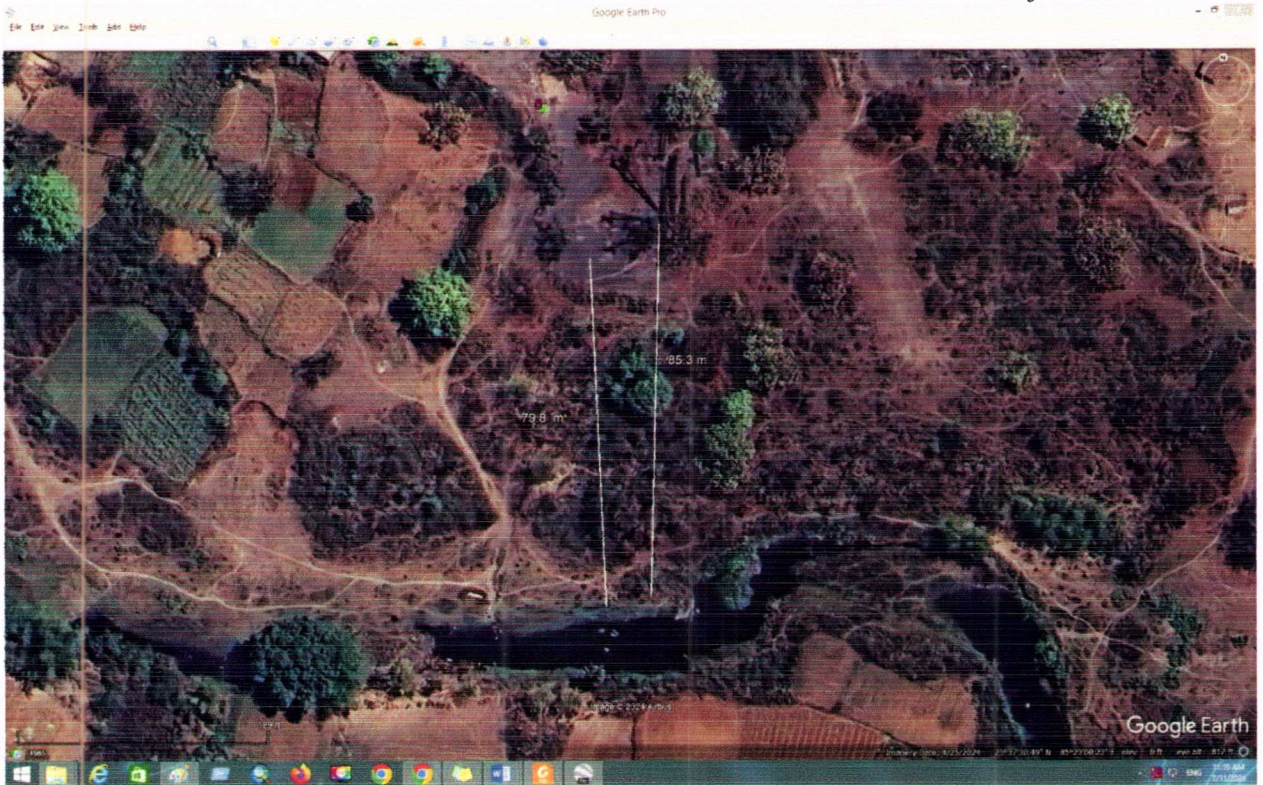


Photo 61: Photo of geocoordinates of crushers inspected superimposed on Google map. Approximate shortest aerial distances of crushers boundaries and main unit from the nearest nallah/jore can be seen.



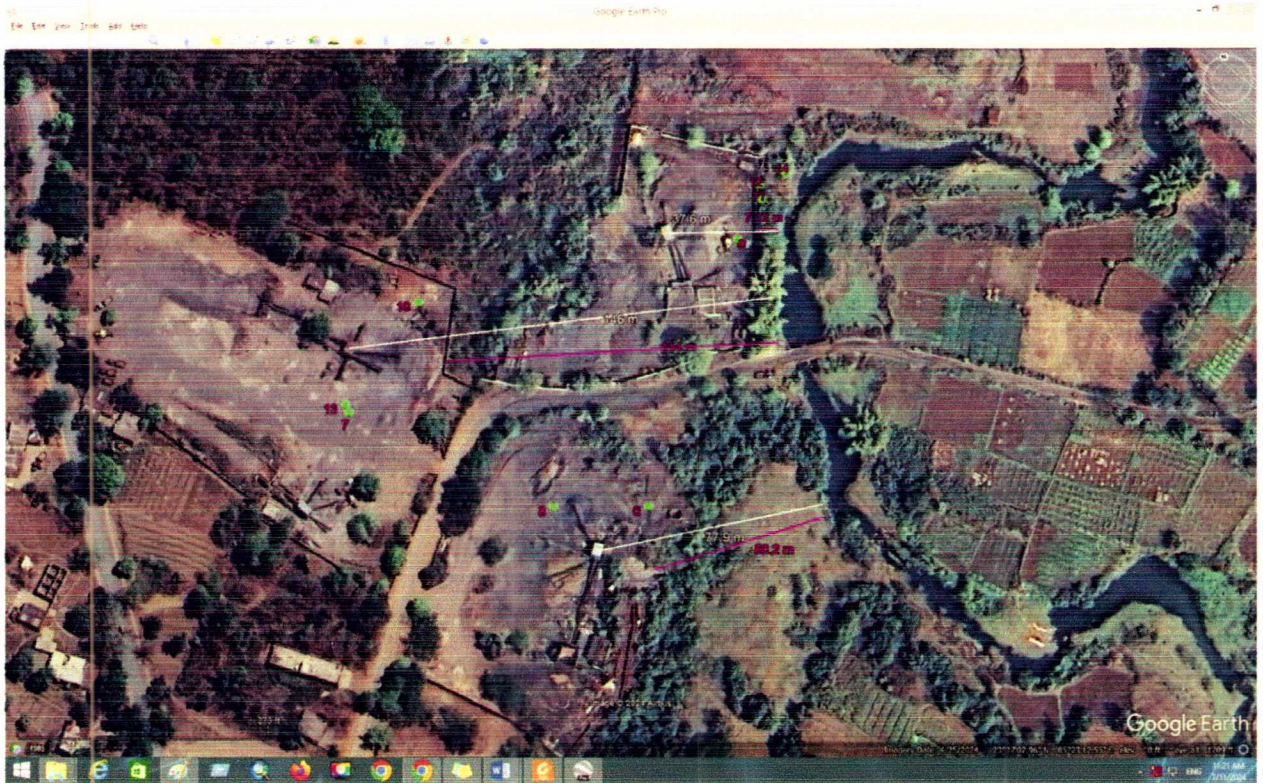


Photo 62: Photo of geocoordinates of crushers inspected superimposed on Google map. Approximate shortest aerial distances of crushers boundaries and main unit from the nearest nallah/jore can be seen.



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Amex



## झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी०टी०सी० चौक, मटवारी रोड, हजारीबाग।

पत्रांक.....

दिनांक.....

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#### अधिसूचना 22

पर्वद मंडल की आठवीं बैठक की कार्यावली सं०-5 में निहित निर्णयानुसार एन०ओ०सी० आवेदनों के निष्पादन हेतु संशोधित एन०ओ०सी० गाईड लाइन (संलग्न) लागू किया जाता है।

यह एन०ओ०सी० गाईड लाइन पूर्व एन०ओ०सी० गाईड लाइन का स्थान लेगा और निर्गत किये जाने की तिथि से प्रभावी होगा।

(ठाकुर बाल मुकून्द नाथ शाहदेव)  
अध्यक्ष

अनु०-यथो०।

ज्ञापांक .....

राँची, दिनांक .....

प्रतिलिपि :- प्रधान सचिव, वन एवं पर्यावरण विभाग, झारखण्ड सरकार, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(ठाकुर बाल मुकून्द नाथ शाहदेव)  
अध्यक्ष

अनु०-यथो०।

ज्ञापांक 1163

राँची, दिनांक 22.03.2005

प्रतिलिपि :- सदस्य सचिव/वरीय पर्या० अभि०/पर्या० अभि०/प० वि०/स०प०अ०(मु०), सभी क्षे० पदा० को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(एस० के० नारनोली)  
सदस्य सचिव

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- 20 -

Ann-

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(i) The criteria of distance shall not be applicable in case of Industrial Estab. /Industrial Area/Industrial Zone declared by the authority or in case of Expansion/modernization/diversification of the existing units or in case of installation of less polluting industries/Units than previous one at the existing site in the opinion of the Board provided that the habitation (Cluster of permanent buildings having 200 or more inhabitants) is at a distance of minimum 100 meter from the battery limit and odour or noise problem is not significant.

(ii) The Industries/Units, which have been installed before 14.03.1990, are exempted from NOC.

(iii) Rivers: Damodar, Subernrekha, Ajay, Sanjay, N. Koel, South Koel, Kharkai, Barakar, Bokaro, Bhiarvai, or any other River of importance.

\*(iv) Water Bodies: Topchanchi Dam, Shiv Ganga, Dimna Lake, Patratu Dam or any other water body of importance.

\*\* For Protected forest, Reserve forest, National Park, Natural Sanctuary, Any sensitive Area, Places of National/State level importance, minimum distance of battery shall be 1000 mtr. for Part-A [ Red Hazardous Category], Part-B [Red Major Polluting Category(Group - A)], and Part-c[Red Major Polluting Category(Group-B)] of Annexure-I

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